

.Selection of Kendriya Vidyalaya Teachers in Delhi Administration Schools

1424. SHRI BEKAL UTSAMI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that a large number of teachers of Kendriya Vidyalayas appeared in the examination conducted by the Delhi Administration in 1991 for the posts of Post Graduate Teachers;

(b) whether it is also a fact that a number of teachers whose applications were duly forwarded by Kendriya Vidyalayas were on their selection asked to deposit one month/three months pay and were treated as having resigned from service on their own and were also denied the benefits of encashment of earned leave ; and

(c) if so, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Yes, Sir. Some of the teachers of Kendriya Vidyalayas appeared in the examination conducted by the Delhi Administration in 1991 for the posts of Post Graduate Teachers.

(b) and (c) As per Kendriya Vidyalaya Sangathan records, no such instance has come to the notice. However, in cases where an employee tenders his resignation and seeks to be relieved before the expiry of *one* month from the date of , notice, the appointing authority has the discretion either to insist on full month's notice or to relieve the employee before the end of the notice period without asking for payment of salary in lieu of notice, provided that it is satisfied that alternative arrangements can be made and/or the Vidyalayas' work can be carried on effectively.

Validity of affidavits in schools

1425. SHRI RAJUBHAI A. PARMAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that parents can submit affidavits signed by Notary Public,

Oath Commissioner and Executive Magistrates regarding the date of birth while getting their wards admitted in educational institutions, in lieu of the birth certificate of their ward ;

(b) whether Government are aware that some of the schools run by the Delhi Administration accept such affidavits and some of them do not accept these affidavits at the time of admission, if so the reasons therefor ; and

(c) whether Government propose to issue instructions to maintain uniformity in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (c) Yes, Sir. Delhi Administration has been directed to issue suitable instructions to the school authorities immediately.

Letters of Jawaharlal Nehru

1426. SHRI SAMAR MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 4218 given in the Rajya Sabha on 27th March, 1992 and state the number of the letters of Jawaharlal Nehru written to Lady Mountbatten which are holographed and the number of those autographed ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : Further information is being collected and will be placed on the table of the House.

Acquisition of Jawaharlal Nehru's letters

1427. SHRI RAMACHANDRAN PILLAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the papers and documents connected with the acquisition of Jawaharlal Nehru's letters to Lady Mountbatten brought from England in 1988 for which the Nehru Memorial Museum and Library had paid an amount of Rs. 31,483 ;